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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/02/2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	**: MA/1321/2019**
PETITION NUMBER	**: IBA/332/2019**
NAME OF THE PETITIONER(S)	**: ASHOK VELAMUR SESHADRI (RP) (R.A.SAMY TRADING PVT LTD)**
NAME OF THE RESPONDENT(S)	**: A RAGHURAM & 1 ANOTHER**
UNDER SECTION	**: 45,49,66&69 OF IBC**

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
1.	VIPIN KARRIER INDIALAW LLP	COUNSEL FOR RP	
2.	T.K. Bhaskar, Vikram P Jain, Mayan Jain, Shwetha Vasudevan	Counsel for R1	Mayan Jain.
3.	P. SURESH	for Suspended Director Counsel for R1	P.

ORDER

Learned Counsels for the parties are present. At request of the Learned Counsel for the Petitioner/Applicant/IRP/RP two weeks' time is given to file rejoinder in relation to the reply filed by R1 and R2, post the matter on **12.03.2020**.

SD
[S. VIJAYARAGHAVAN]
Member (Technical)

SD
[R. VARADHARAJAN]
Member (Judicial)